

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SUN GRANITE EXPORT LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SUN GRANITE EXPORT LIMITED
2.	Date of incorporation of corporate debtor	30-05-1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Cuttack
4.	Corporate Identity Number (CIN) of corporate debtor	L14102OR1991PLC002834
5.	Address of the registered office and principal office (if any) of corporate debtor	<i>Registered Office:</i> Vill Paniora PO Palaspurvia Janla, Khordha, Khurda, Orissa, India, 752054
6.	Insolvency commencement date in respect of corporate debtor	05-08-2026
7.	Estimated date of closure of insolvency resolution process	01-02-2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Raghunath S Bhandari Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<i>Registered Address with IBBI:</i> Mr. Raghunath Sabanna Bhandari Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra ,401107 Email ID: raghunathsb@yahoo.com Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<i>For Communication:</i> Mr. Raghunath Sabanna Bhandari Office:402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092. Email ID: cirp.sungranite@gmail.com Registration No. IBBI/IPA-002/IP-N01023/2020-2021/13276

11.	Last date for submission of claims	19-08-2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) Not Applicable

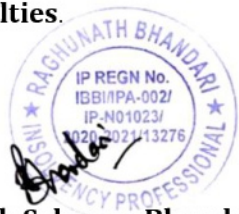
Notice is hereby given that the National Company Law Tribunal, Cuttack Bench, Court -1 has ordered the commencement of a Corporate Insolvency Resolution Process of the **SUN GRANITE EXPORT LIMITED** on 05th August, 2026

The creditors of the **SUN GRANITE EXPORT LIMITED**, are hereby called upon to submit their claims with proof on or before **19th August, 2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08.08.2026
Place: Mumbai


Raghunath Sabanna Bhandari
 Interim Resolution Professional
 (Registration No. IBBI/PA-002/IP-N01023/2020-2021/13276)